GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION NO. 1705 TO BE ANSWERED ON 15.12.2025

STEPS TO SUPPORT AND DEVELOP MICRO, SMALL AND MEDIUM ENTERPRISE UNITS

1705. SHRI RAVI CHANDRA VADDIRAJU:

Will the minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether many Micro, Small and Medium Enterprises (MSME) units have closed since 2020 and, if so, the national and State-wise details;
- (b) the current number of registered MSME units, State-wise;
- (c) whether Government has introduced measures to support MSMEs under the GST regime, if so, the details thereof; and
- (d) the funds allocated for MSMEs support along with their State-wise distribution?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a): Enterprise de-register or show closure on the Portal due to a number of reasons such as certificate not required anymore, duplicate registration, change in the company owner and such other reasons. The number of MSME shut down Till 30.11.2025 are 121,604. During the same period, the number of registrations were 72,232,260 on Udyam. As proportion of the total those which have registered since the revision in the definition on 01.07.2020 is 0.17%. The State-wise details are given **Annexure I.**
- (b): The State-wise details of registered MSMEs at **Annexure II.**
- (c): As per GST Council, several measures have been taken as below:
 - i) No requirement of GST for MSME having turnover up to ₹40 lakh in general and upto Rs. 20 Lakh for NER Region.
 - ii) Composition Levy Scheme with uniform rate of tax 1% for trader of goods trader of goods & manufacturer of goods and 2.5% each for restaurants.
 - iii) Simplified Return Filing for MSMEs with turnover upto Rs. 5 Crore to file quarterly return.
- (d): Ministry of MSME implements Central Sector Scheme, where allocation of fund is not made to State Governments. The Central Government supplements through various schemes, programmes and policy initiatives for overall development and promotion of MSMEs in the country.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question no. 1705 for answer on 15.12.2025.

State Wise Total Enterprises Registered and Shut down Under Udyam and UAP Since 01/07/2020 to 30/11/2025				
Sl.	Stata	Total MSMEs	Total Shut	
No.	State	Registered	down	
1	ANDAMAN AND NICOBAR ISLANDS	20,852	133	
2	ANDHRA PRADESH	36,48,713	3,914	
3	ARUNACHAL PRADESH	44,467	70	
4	ASSAM	13,54,417	1,618	
5	BIHAR	38,69,113	4,713	
6	CHANDIGARH	75,235	106	
7	CHHATTISGARH	12,43,824	1,495	
8	DELHI	13,34,943	1,190	
9	GOA	1,22,970	286	
10	GUJARAT	40,59,351	10,959	
11	HARYANA	18,49,620	2,199	
12	HIMACHAL PRADESH	3,20,716	580	
13	JAMMU AND KASHMIR	7,85,573	1,821	
14	JHARKHAND	14,34,469	2,138	
15	KARNATAKA	46,74,611	6,248	
16	KERALA	17,25,179	3,585	
17	LADAKH	19,385	30	
18	LAKSHADWEEP	2,366	5	
19	MADHYA PRADESH	44,68,885	5,097	
20	MAHARASHTRA	94,29,748	29,061	
21	MANIPUR	1,65,490	447	
22	MEGHALAYA	65,571	92	
23	MIZORAM	48,951	68	
24	NAGALAND	69,680	46	
25	ODISHA	22,35,481	2,771	
26	PUDUCHERRY	1,02,739	316	
27	PUNJAB	19,99,368	862	
28	RAJASTHAN	40,92,374	9,556	
29	SIKKIM	32,582	73	
30	TAMIL NADU	57,86,295	14,679	
31	TELANGANA	35,39,421	4,341	
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	33,290	131	
33	TRIPURA	2,90,626	118	
34	UTTAR PRADESH	78,03,428	6,680	
35	UTTARAKHAND	5,92,971	1,425	
36	WEST BENGAL	48,89,556	4,751	
	Total:-	7,22,32,260	1,21,604	

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question no. 1705 for answer on 15.12.2025.

	State Wise Total Enterprises Registered Under Udyam and UAP Since 01/07/2020 to 30/11/2025				
Sl. No.	State ANDAMAN AND NICODAR ICI ANDC	Total			
1	ANDAMAN AND NICOBAR ISLANDS	20,852			
2	ANDHRA PRADESH	36,48,713			
3	ARUNACHAL PRADESH	44,467			
4	ASSAM	13,54,417			
5	BIHAR	38,69,113			
6	CHANDIGARH	75,235			
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8	DELHI	13,34,943			
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11	HARYANA	18,49,620			
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